

10

G. Nath -Vrs- UOI

Orders/Directions No.02

O.A. No.405/2012

Advocate(s)-Mr. N.R. Routray & Others

Advocate(s)- Mr. T. Rath

**ORDER DATED 07<sup>th</sup> OF JANUARY, 2013**

CORAM

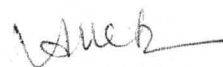
HON'BLE MR. A.K. PATNAIK MEMBER (JUDL.)

.....

Heard Mr. N.R. Routray, Ld. Counsel for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing on behalf of the Respondents/Rlys.

On the prayer of Mr. Rath, let this matter be put up week commencing 21.01.2013 for further consideration.

In the meantime Mr. Rath, Ld. Standing Counsel for the Respondents/Rlys.will obtain instruction regarding the latest position so far as the implementation of the order of this Tribunal passed in O.A. No.405/12 disposed of on 30.05.2012 is concerned.

  
MEMBER (JUDL.)